

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 122

CP No. 98/Chd/Pb/2021

**IN THE MATTER OF:**

Kamal Kishore Singhi

...Petitioner

Vs.

M.R. Alloys Pvt. Ltd. & Ors

...Respondents

**Under Section:** 241, CA 2013

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 12.07.2024.

Sd/-

Court Officer

Preeti  
03.05.2024